

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.292/95

Wednesday this the 13th day of March, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.K.Raveendran,
Tea Maker,
National Research Centre for
Spice Experimental Farm,
Peruvannamuzhi, Calicut District. Applicant

(By Advocate Mr. Kodoth Sreedharan)

Vs.

1. The Director General,
Indian Council of Agricultural Research,
Krishi Bhavan, Dr.Rajendra Prasad Road,
New Delhi-110 001.
2. The Director,
National Research Centre for Spices,
Marykunnu, PO, Calicut.
3. The Scientist in charge,
National Research Centre for Spices,
Tiffin Room, Peruvannamuzhai,
Calicut. Respondents

(By Advocate Mr. James J Nedumpara for Addl.CGSC)

Application having been heard on 13th day of March, 1996
the Tribunal on the same day delivered the following:

. O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a direction to respondents
to grant him House Building Advance. Learned counsel
for respondents submits that House Building Advance
will be given. We record the submission and direct
respondents to grant House Building Advance to applicant
in terms of the orders governing such grant.

2. Original Application is disposed of with the
aforesaid direction. No costs.

Dated 13th day of March, 1996.


P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN